# LOK SABHA UNSTARRED QUESTION NO. 112 TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2016

#### PRICES OF PETROLEUM PRODUCTS

112. SHRI SANJAY DHOTRE:
SHRI BHARTRUHARI MAHTAB:
SHRI RAHUL SHEWALE:

### पेट्रोलियम और प्राकृतिक गैस मंत्री

#### Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether cases of unprincipled practices being adopted by the Public Sector Oil Marketing Companies (OMCs) in determining the prices of petroleum products since deregulation of prices of petroleum products have been reported in the country;
- (b) if so, the details thereof indicating the number of such cases reported during each of the last three years and the current year, OMC/State/UT-wise along with the corrective steps taken/being taken by the Government in this regard;
- (c) whether the Government has issued safety measures with respect to tankers carrying petroleum products to be complied by OMCs in the country and if so, the details thereof;
- (d) whether cases of violation of the said safety measures by OMCs have come to the notice of the Government during the said period; and
- (e) if so, the details thereof, State/UT/ OMC-wise including loss incurred by the OMC/public exchaquer on account of such violations and the remedial steps taken/ being taken by the Government in this regard?

## ANSWER पेट्रोलियम और प्राकृतिक गैस मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

# MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a)&(b): The prices of Petrol and Diesel have been made market determined by the Government effective 26<sup>th</sup> June, 2010 and 19<sup>th</sup> October, 2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of Petrol and Diesel in line with their international prices and other market conditions. Public Sector OMCs are at present applying Trade Parity Pricing methodology to compute the Retail Selling Price (RSP) of Petrol and Diesel. Import Parity Price (IPP) is applied for pricing of PDS Kerosene and Domestic LPG.

(c) to (e): Bulk tank trucks are utilized by Oil Marketing Companies only when they are duly licensed/approved by Petroleum & Explosives Safety Organization (PESO). In addition,

the fitness of the bulk tank trucks, as certified by the designated competent authority (RTO) specified in the Motor Vehicles Act, 1988 and rules made thereunder are also ascertained at the respective loading bases of the oil marketing companies before they are accepted for loading. These requirements are statutory in nature.

Number of road incidents & fatalities in road incidents during 2013-14, 2014-15 & 2015-16 is given at **Annexure.** 

To further strengthen safety in this sector, Oil Industry Safety Directorate (OISD) has issued following standards for guidance of the industry.

- OISD-STD-159 LPG Tank Trucks Requirements of Safety on Design /Fabrication and Fittings.
- OISD –PR-167 POL Tank lorry Design & Safety

X-X-X-X-X

#### **Annexure**

Annexure referred to in reply to parts (c) to (e) of the Lok Sabha Unstarred Question No.112 asked by Shri Sanjay Dhotre, Shri Bhartruhari Mahtab and Shri Rahul Shewale to be answered on 18<sup>th</sup> July, 2016 regarding "Prices of Petroleum Products".

Number of road incidents & fatalities in road incidents during 2013-14, 2014-15 & 2015-16 is given below:

	2013-14		2014-15		2015-16	
	No. of road	Fatalities in	No. of	Fatalities	No. of	Fatalities in
	incidents	road	road	in road	road	road
		incidents	incidents	incidents	incidents	incidents
BPCL	38	47	37	60	59	105
HPCL	55	47	60	50	99	80
IOCL	22	20	42	62	52	59